

any kind of emergencies. A NDRF battalion has been stationed at Guwahati, Assam for rescue and relief of the affected persons in the North-Eastern region, similarly a NDRF battalion is also stationed at NOIDA with the area of responsibility for providing rescue and relief support of the affected persons in the Uttarakhand region

Besides making institutional arrangements, the Govt. of India keeps aircraft, helicopter, boats, specialist teams of Armed Forces, Central Armed Police Forces and personnel of NDRF, and medical stores are kept in readiness at strategic locations throughout the country including Uttarakhand and North East, for deployment in sudden disaster emergencies situation where ever required. Similarly essential commodities are kept at appropriate storage facilities of Food Corporation of India so as to enable the State Governments to draw them at short notice.

All these measures are expected to improve the existing disaster management practices, preparedness, mitigation, control and enhance the response mechanism to deal with natural disasters in the country including Uttarakhand and North-East region.

Shortage of police personnel in Delhi

†2551. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is acute shortage in the number of police personnel in National Capital Delhi in comparison to its population;
- (b) if so, the details thereof;
- (c) whether Government has formulated any policy to make the police system more effective; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) There is no apparent shortage in number of Police personnel to the population in Delhi is approximately one police officer for every 200 citizens. With a view to further strengthen the Delhi Police, a

† Original notice of the question was received in Hindi.

proposal for creation of 2907 posts has already been recommended by MHA and sent to Ministry of Finance, Department of Expenditure for their consideration. In addition to the above, another proposal for creation of 1950 posts for Women Personnel in Delhi Police has also been recommended by MHA and sent to Ministry of Finance, Department of Expenditure for their consideration.

Recently, MHA has conveyed its approval for procurement of 370 PCR Vehicles (Toyota Innova) for strengthening PCR Unit of Delhi Police.

Maharashtra Educational Institutions (Regulation of Fees) Bill, 2011

2552. DR. BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Maharashtra Educational Institutions (Regulation of Fees) Bill, 2011 is pending before the Ministry to get the assent of the Honourable President;

(b) the reasons of the delay whereas the Maharashtra Government has already clarified the points raised by the Ministry long back; and

(c) by when the assent of the Honourable President will be accorded to this important Bill which will envisage to curb the commercialization of education and profiteering by the educational institutions and give relief to the common men?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir. The Maharashtra Educational Institutions (Regulation of Fee) Bill, 2011, as passed by the State Legislature and reserved by the Governor of Maharashtra was received in the Ministry of Home Affairs on 26.8.2011.

(b) The Bill has been examined in consultation with the Ministry of Health and Family Welfare (Department of Health and Family Welfare), Ministry of Human Resources Development (Department of Higher Education and Department of School Education and Literacy), Ministry of Law and Justice (Legislative Department and Department of Justice). The clarification of the State Government on the comments of Ministry of Human Resources Development (Department of School Education and Literacy) has been received and the same has been referred to Ministry of Human Resources Development (Department of School Education and Literacy) on 18.12.2012 for their further comments followed by reminder dated 14.3.2013.